

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

02. C.P. (IB)/460(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited
VS
Vivek Mohnani

Appearance

For Petitioner : Saloni Kapadia, Mr. Karan Gandhi i/b Cyril
Amarchand Mangaldas

For Respondent : Ms. Diksha Shetty i/b Wadia Ghandy & Co.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Counsel for the Personal Guarantor accepted the notice and submits that the parties have already settled the matter. However, learned counsel for the petitioner submits that she is not aware of the settlement and seeks time for instruction from the party. List this matter on **01.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)